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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI– MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA– MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.129/9/HDB/2019
NAME OF THE COMPANY	KMC Constructions Ltd
NAME OF THE PETITIONER(S)	IDBI Capital Markets & Securities Ltd
NAME OF THE RESPONDENT(S)	KMC Constructions Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. ASHWANI KUMAR	ADVOCATE	9052219194	N. Ashwani Kumar
A. Raghuram	Adv.	8106089769	A. Raghuram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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G.V.B Santhosh Kumar	Advocate	gvbsk65@gmail.com	G.V.B.S. Kumar

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is present.

Withdrawal memo is filed by Counsel for Operational Creditor. Petition is not yet admitted. Therefore, permission can be granted to the Operational Creditor to withdraw the Petition under Rule 8 of I & B (AAA) Rules, 2016.

Memo is recorded, permission is granted. Petition is dismissed as withdrawn vide separate orders.

Member (T)

Member (J)

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